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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1332/2001

New Delhi, this the 6th day of February, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

Smt. Kamla
W/o Shri Saran Dass
R/o 19-B, Alipur Road
New Delhi.

...Applicant

(By Advocate Shri Sanjay Jain)

V E R S U S

GOVT. OF NCT OF DELHI : THROUGH

1. Chief Secretary
Player's building, ITO
New Delhi.
2. Director of Education
Old Secretariat
Delhi - 110 007.
3. Dy. Director of Education
North West-B, FU-Block
Pitam Pura, Delhi - 110 034.
4. Vice-Principal
GBMS, Bharat Nagar
Delhi - 110 052.

...Respondents

(By Advocate Shri Rajan Sharma through
Shri Ashwini Bhardwaj)

O R D E R (ORAL)

By Hon'ble Shri Govindan S.Tampi,

After ~~hearing~~ ^{1 were heard} both the learned counsel ² for
some time, the learned counsel for the applicant seeks
permission to withdraw the OA. Permission granted.

2. OA is dismissed as withdrawn.


(GOVINDAN S. TAMPI)
MEMBER (A)

/vks/